

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 289 of 2015 in
DFR No. 1428 of 2015

Dated: 8th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Essar Power Gujarat Ltd. Appellant (s)
Versus	
Gujarat Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Nagar

ORDER

IA No. 289 of 2015
(Application for condonation of delay)

Respondents have been served and affidavit of service has been filed. Learned counsel for Respondent Nos. 2 & 3 seeks three weeks time to file reply. She may file the same on or before 29.10.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

List the matter on **16.11.2015.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson